

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4086
ANSWERED ON:18.08.2000
BANK LOANS TO RIOT VICTIMS
SUBODH ROY

Will the Minister of FINANCE be pleased to state:

- (a) the bank-wise total amount as loan given by the public sector banks to the victims of Bhagalpur riots of 1989;
- (b) whether the Government have taken any decision to waive the loan amount given by the banks to the riot victims for rehabilitation; and
- (c) if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL):

(a) As per information furnished by Bank of India, Convenor of State Level Bankers' Committee (SLBC) for the State of Bihar, the details of loans provided by the following Banks to; victims of Bhagalpur Riots 1989 are given hereunder:

Banks	Amount (Rs.in lakhs)
Bank of India	1.44
UCO Bank	24.05
State Bank of India	101.17
Punjab National Bank	56.00
Total	182.66

(b) and (c) No proposal to grant general waiver of loans outstanding against Bhagalpur Riot Victims 1989 is under consideration of Government at present.